

(b) the enrolment figures as they relate to these institutions every year since 1947; and

(c) the rates of tuition fees prevalent in them, with changes, if any, in the last five years?

✓ **The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** A statement giving the required information is placed on the Table of the House. [See Appendix II, annexure No. 15.]

AMERICANS IN INDIA

168. Kumari Annie Mascarene: Will the Minister of Home Affairs be pleased to state:

(a) the number of Americans residing in India;

(b) the number residing in Travancore-Cochin State; and

(c) the object of such residence?

The Minister of Home Affairs and States (Dr. Katju): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

'HISTORY OF PHILOSOPHY'

169. Shri S. C. Samanta: Will the Minister of Education be pleased to state:

(a) whether the book entitled the 'History of Philosophy—Eastern and Western' has been printed and published;

(b) if so, whether the same will be translated in Indian languages; and

(c) the price and number of volumes of the book?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) It is expected to be published in the last week of February, 1953.

(b) The matter is under consideration.

(c) It is in two volumes and will be priced at about three guineas a set.

FLAG DAY COLLECTIONS

170. Shri S. C. Samanta: Will the Minister of Defence be pleased to state:

(a) what was the amount collected on Flag Day in 1952;

(b) how much balance of the previous year was added to the amount; and

(c) how the whole amount has been or is proposed to be spent?

The Deputy Minister of Defence (Sardar Majithia): (a) The amount so far intimated to have been collected is Rs. 4,83,370-5-11. Intimations of collections are still due from some States.

(b) After making disbursements from the 1951 collections, the balance left over was Rs. 2 lakhs in securities and Rs. 1.3 lakhs in cash.

(c) The amount collected on Flag Day, 1952, has not yet been spent. After all the collections have been reunited, allocations will be made by the Managing Committee of the Flag Day Fund. The bulk of the expenditure will be for the benefit of ex-Servicemen and amenities for serving personnel.

SCIENTIFIC AND TECHNICAL INFORMATION

171. Sardar Hukam Singh: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state how Scientific and Technical Information is disseminated and carried to masses in this country?

(b) What steps are taken to keep Indian research workers posted with the latest scientific research developments in other countries?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Two statements containing the available information are placed on the Table of the House. [See Appendix II, annexure No. 16.]

Further information is being collected and will be placed on the Table of the House when ready.

ELECTIONS

172. Shri Punnoose: (a) Will the Minister of Law be pleased to state the total number of elections declared void by the Election Commissioner to date since the last General Elections, State-wise as well as party-wise?

(b) For what reasons were these elections declared void?

(c) what steps do Government intend taking to avoid a repetition of such irregularities in the elections?

The Minister of Law and Minority Affairs (Shri Biswas): (a) The total number of elections declared void by the Election Commissioner upto 1st

February 1953, is 38 State-wise as well as party-wise figures are given in the list attached. [See Appendix II, annexure No. 17.]

(b) The reasons are:—

- (i) Improper rejection of nomination papers;
- (ii) Improper acceptance of nomination papers;
- (iii) Candidates were disqualified or were not qualified 'o be chosen as Members of Parliament or of Legislatures of states; and
- (iv) Corrupt and illegal practices.

(c) It is not proposed, nor is it necessary, to take any action to prevent elections being set aside in future on the grounds mentioned in (iii) and (iv) above. With a view to prevent elections being set aside in future on the ground of improper rejection or of improper acceptance of nomination papers, Government intend introducing a Bill to amend the law providing for a summary appeal from the Returning Officers' orders at an early stage and giving absolute finality to the list of validly nominated candidates.

LOANS BY WORLD BANK

173. Shri A. C. Guha: Will the Minister of Finance be pleased to state:

(a) if there have been any loans arranged or paid during the last six months of 1952 with the International Bank; and

(b) if so, (i) the amount,

(ii) the purpose of each one of them, and

(iii) terms of each one of them with interest?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). I would refer the hon. Member to the statement I have laid on the Table of the House today in reply to Starred Question No. 179.

INVESTMENT OF FOREIGN CAPITAL

174. Pandit Munishwar Datt Upadhyay: Will the Minister of Finance be pleased to state:

(a) what has been the trend of foreign investment in India during the last ten years giving the figures of foreign private capital and foreign public capital; and

(b) what are the industries employing foreign capital which have been granted protection and of what magnitude?

The Minister of Finance (Shri C. D. Deshmukh): (a) A statement containing the available information is laid on the Table of the House. [See Appendix II, annexure No. 18.]

(b) Among the 44 industries which are at present enjoying tariff protection, non-Indian capital is known to have been invested in the industries shown in the statement attached. [See Appendix II, annexure No. 19.]

The statement also indicates the amount of capital held by non-Indians so far as it is known from enquiries made by the Tariff Board/Tariff Commission.

AMERICAN PRIVATE INVESTMENTS

175. Shri K. K. Basu: Will the Minister of Finance be pleased to state:

(a) the amount of American private investments in India given permission under the capital issues control since August 1947 to-date; and

(b) the amount of annual profits remitted on account of these American investments out of India?

The Minister of Finance (Shri C. D. Deshmukh): (a) The following amounts of American private investments have been approved under the Capital Issues Control and Exchange Control since August 1947:—

Year	Rupees
1947 (from August)	10,00,000
1948	—
1949	4,16,500
1950	10,72,600
1951	93,18,000
1952	209,25,000
Total:	322,32,100

(b) The required information is not readily available. It is being collected and will be laid on the Table of the House as soon as it is collected.

SMALL SAVINGS

176. Shri M. L. Dwivedi: Will the Minister of Finance be pleased to state:

(a) the progress made in the intensification of Small Savings drive as discussed in the Finance Ministers' Conference held in the middle of October 1952;